

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 110(ND)/2009  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. S. K. MOHAPATRA  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 12.07.2016

NAME OF THE COMPANY: Abinash Chander Mahajan & Ors.  
Vs.  
M/s. Vikas Promoters Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the  
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	KRISHNENDU DATTA	ADV.	- PETITIONERS	<i>Sangana Saddy</i>
2.	SANJANA SADDY			

ORDER

List on 1.8.2016 at 10.30 am.

*M.M. Kumar*  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

*S.K. Mohapatra*  
(S.K. MOHAPATRA)  
MEMBER (T)

Dated: 12/07/2016  
(Vidya)